

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

ORDER

In continuation to this office endst. no. 22604-654 dated 31.10.2017 vide which the applications for filling up Eight (08) post of Stenographers Grade-III on ad-hoc basis were invited and the same was also uploaded on the official website of this office. But now, due to some administrative reasons the recruitment process for the Eight (08) posts of Stenographer Grade-III on ad-hoc basis, is hereby postponed till further orders.

All concerned to note.

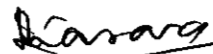
-Sd-

(Sunil Kumar Arora)
District & Sessions Judge
Hoshiarpur

Endst No. 26963-
27012 Dated 11.12.17

Copy forwarded for information and necessary action to:

- ✓1. All the District & Sessions Judges in the State of Punjab through email.
2. All the Judicial Officers working in this Sessions Division for affixing the copy of this order on notice board of their respective court.
3. The District Employment Generation and Training Officer, District Employment Exchange, Hoshiarpur.
- ✓4. System Officer of this office to upload this Order on the official website of this Sessions Division.
Daftri of this office to display the same on the notice board of this court.



(Sunil Kumar Arora) 11.12.2017
District & Sessions Judge
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ofc District & Sessions Judge
Hoshiarpur Virect

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